

**SHRI XAVIAR ARAKAL :** Sir, due to the non-availability or shortage of raw materials, the factories are under-utilising their capacity. The prices have gone up and many other problems have also come up. In fact, the private sector is not affected, only the public sector is affected. My question relates to one particular industry which is facing a serious crisis as far as the raw material is concerned, and that is Vellur News Factory of Kerala. This may please be noted down and the answer may be given later. There was a scheme to develop proper plantation area so that there may be sufficient raw material. I would like to know whether the Government has taken note or assessed the requirement of raw material and devised any scheme to meet the demand and if so, what is the assessment, what are the schemes the Government has evolved and whether this Vellur News Factory which is facing a serious crisis as far as the raw material is concerned, has come to the notice of the Government? Kindly examine it and tell us latter.

**MR. SPEAKER :** Examine it.

**SHRI PATTABHI RAMA RAO :** Sir, is it possible to answer the questions about each and every mill separately? If the hon. Member gives a separate notice for this, I will do that.

#### People below Poverty Line

\*247. **SHRI ATAL BIHARI VAJPAYEE :**  
**SHRI RAM VIJAY PASWAN :**

Will the Minister of PLANNING pleased to state :

(a) estimated number of persons in the country in March, 1977, January, 1980 and at present, below the poverty lines ;

(b) estimated number of persons in each of these years who were brought above the poverty line and also of these who were added to the number below the poverty line ;

(c) how the poverty line is defined; and

(d) how it was defined up to Fourth Plan period ?

**THE MINISTER OF PLANNING (SHRI S.B. CHAVAN)**

(a) and (b): For the years 1977-78 and 1979-80, these are estimated at 306 million and 339 million respectively taking into account mainly the revised population estimates. The latest estimate in this regard relates to the year 1981-82. This comes to 282 million, and is based on a revision in the estimates of population of 1979-80 in the light of 1981 census and a growth rate thereof as given in the Sixth Plan Document.

(c) The poverty line is defined as the mid-point of the monthly per capita expenditure class having a daily calorie intake of 2400 per person in rural areas and 2100 in urban areas.

(d) Upto the Fourth Plan period, there was no adoption of any poverty line concept as such in the plans.

**SHRI ATAL BIHARI VAJPAYEE :** I am happy that the hon. Minister has accepted that the number of those who crossed the povertyline between 1979-80 and 1980-81 is only 57 million and not 120 million, as claimed by the hon. Prime Minister in her speech on the Independence Day. I would like to know who misled the Prime Minister—is it the Planning Commission or the Prime Minister's Secretariat ?

**SHRI S.B. CHAVAN :** I have tried to check the figures from the Prime Minister's office as to how this figure of 120 million has been mentioned once or twice. If we consider the gross figure for the Sixth Plan as a whole, 120 million is the correct figure. But this 120 million, which is the targeted figure, has to be adjusted, taking into account the population, the growth of population and other factors.

**SHRI ATAL BIHARI VAJPAYEE :** He has adjusted the figure and 120 million has become 57 million! According to the Mid-term Appraisal of the Sixth Plan, the poverty ratio fell from 51.1 per cent to 41.5 per cent or 9.0 per cent in the first two years of the Plan. Are these figures concocted or correct? Because, if these figures are correct then, by 1992, there should be complete banishment of poverty from the country. I would like to know whether the hon. Planning Minister will set up an independent agency to verify the claims made by the Planning Commission, which have been challenged, not only by politicians but also by prominent economists of the country. Are you going to play a fraud on the people?

**MR. SPEAKER :** He has referred to 'concoction'. It is used in connection with the mixing of drinks.

**SHRI ATAL BIHARI VAJPAYEE :** That is cocktail.

**MR. SPEAKER :** Of course, cocktail is also a mixture.

**SHRI S.B. CHAVAN :** There is some kind of confusion regarding the figures given in the Mid-term Appraisal document of the Planning Commission which, in fact, holds good for two years, while the figure of 120 million is for all the five years in the Sixth Plan. First you have to remove this confusion. I have already said that 120 million is the targeted figure, which has to be adjusted at the end of the Sixth Plan, taking into account the rate of growth in population and other factors. In fact it will be too early for us to say as to whether this target is going to be achieved or not. On the other point, I think the hon. Member has not been properly informed.

**SHRI ATAL BIHARI VAJPAYEE :** I am not the Prime Minister.

**SHRI S.B. CHAVAN :** The figure has come down to 282 million in 1981-82

I am aware of the fact that there are some economists, who are challenging this. When the Mid-term Appraisal was being discussed in this very House, I had given a very detailed reply, both in Lok Sabha as well as Rajya Sabha, to Prof. Raj Krishna's point. But, I can assure you, at least the Planning Commission is satisfied that there is nothing wrong, unless it is brought to our notice that "these are the matters which require serious attention of the Planning Commission". This is the same methodology which, in fact, was prepared by Raj Krishna and which was implemented for the first time for the Sixth Plan document. We are trying to monitor on the same methodology. It is only in the case of poverty alleviation programme and the rate of growth, which we have taken together and we have calculated these figures on this basis.

**SHRI ATAL BIHARI VAJPAYEE :** Sir, the later part of my question has not been replied to. My question was whether the Government would like to set up an independent agency to verify claims and counter claims?

**SHRI S.B. CHAVAN :** Sir, since the Hon. Member is forcing me to answer this question, I would only say that no two economists will ever agree. Each economist has his own method of working. We have put this Sixth Plan Mid-term document before all the eminent economists of the country.

**AN. HON. MEMBER :** You have put this before the committed economists.

**SHRI S.B. CHAVAN :** Committed either to you or to anyone else to a matter on which you can have your own opinion, but we have placed this Documents before all the eminent economists of the country. Excepting one or two, I don't think any other economist has challenged the figure which the Prime Minister has given.

**SHRI SATYASADHAN CHAKRABORTY :** Sir, he was talking

of setting up an independent agency, not about the economy.

श्री राम विलास पासवान : अध्यक्ष जी, गरीबी की रेखा क्या है, यह आज तक किसी की समझ में बात नहीं आ रही है। मंत्री महोदय, पढ़ कर भले ही जवाब दे दें लेकिन उनके दिमाग में भी यह बात नहीं आती है। आपको मीठा-गोधा मापदंड रखना चाहिए कि कितना रुपया कमाने वाला गरीबी की रेखा के नीचे आता है, कितने रुपये की आय होने पर उसे गरीबी की रेखा के नीचे माना जायगा, यह क्राइटेरिया सीधा-सीवा रखना चाहिए। खर अभी मैं इसमें नहीं जाऊंगा।

योजना मंत्री महोदय ने 1-3-84 को दूसरे सदन में अनस्टाड वरबेचन नं० 450 का जवाब देते हुए बताया था कि—

"The latest estimated figures of people below the povertyline available are for the year 1977-78."

इस क्वेश्चन के जवाब में आपने बताया है कि आपके पास जो आंकड़े उपलब्ध हैं वे 1977-78 के उपलब्ध हैं। हमें आपने बताया है कि ये आपके लेटेस्ट फिगरस हैं और इनके मुताबिक गरीबी की रेखा ऊंची कर दी गई है। आपके पास में 1977-78 के बाद के आंकड़े हैं नहीं तो क्या यह सारा का सारा फाब नहीं है? आपके पास कोई आंकड़े ठीक से नहीं हैं।

अभी वाजपेयी जी ने भी ध्यान आकर्षित किया, मैं भी आपसे पूछना चाहता हूँ कि आपने जो 1980-81 वर्ष में अनाज का लक्ष्य रखा था वह 20.48 लाख टन का था और उसमें से 13.33 लाख टन ही दिया गया, आपने 127.40 करोड़ रुपये खर्च करने का लक्ष्य रखा था बिनमें से 36.36 करोड़

रुपये ही खर्च हुए, 1982-83 वर्ष के लिए आपने अनाज का लक्ष्य 4.46 लाख टन का रखा था जिसमें से 1,07 लाख टन ही दिया गया, आपने 541.62 करोड़ रुपये खर्च करने का लक्ष्य रखा था जिनमें से 246.58 करोड़ रुपये ही खर्च किये गये तो जब आपका इस मद में 50 परसेंट भी खर्च नहीं हुआ तो फिर गरीबी की रेखा कैसे ऊपर हो गई? इसका मतलब यह हुआ कि या तो प्लानिंग करने वाला गलत है या आपको सूचना देने वाला गलत है।

मैं इन सारी चीजों को कहता हुआ आप से यह प्रश्न करना चाहता हूँ कि क्या सरकार प्राइम मिनिस्टर की अध्यक्षता में एक नेशनल लेवल पर कमेटी बनायेगी? क्या प्रत्येक गांव में जो लोग गरीबी की रेखा के नीचे जीवन बसर कर रहे हैं, उनकी सूचना ग्राम स्तर पर रखेगी? क्या सरकार ऐसी कमेटी बना कर गरीबी की रेखा के नीचे जीवन बसर करने वालों को लाभ पहुंचाने का काम करेगी और उन विचारियों से जो कि लाभ कमा रहे हों गरीब लोगों को बचायेगी?

SHRI S.B. CHAVAN : Sir, the hon. Member has asked so many questions. It is very difficult to remember all the Supplementaries. However, I will try to reply.

MR. SPEAKER : It was the last one which was the real Supplementary.

SHRI S.B. CHAVAN : So far as the last part of the Supplementary is concerned, the method which we have adopted is, in every village the poorest among the poor have been enumerated, a list is being published and put on the board.....

SHRI RAM VILAS PASWAN : Where (Interruptions) We have never seen it, Sir.

**SHRI SATYASADHAN CHAKRABORTY :** Where is the board ?

**MR. SPEAKER :** He has not stopped yet.

(Interruptions)

श्री मनोराम बागड़ी : अध्यक्ष महोदय, कुछ आचारसंहिता का भी तो खयाल रखा जाना चाहिए। मंत्री महोदय को बोलते समय कुछ सोचना चाहिए कि राष्ट्र के अन्दर..।

अध्यक्ष महोदय : अभी कोन सा अनर्थ हो गया है। अभी तो वे बोल रहे हैं। क्या हुआ है क्या नहीं हुआ है, पहले मुझे तो मही।

(व्यवधान)

**SHRI K. MAYATHEVAR :** There is no board at all.

(Interruptions).

**MR. SPEAKER :** Listen to him first. How can you say anything beforehand ? See what he says.

(Interruptions).

**SHRI SATYASADHAN CHAKRABORTY :** I want to know whether the Minister himself has seen the board.

(Interruptions)

**MR. SPEAKER :** Let him say something.

(व्यवधान)

श्री मनोराम बागड़ी : क्या यह सवाल का जवाब है। ये किंगी मेबर पर कैसे आरोप लगा सकते हैं।

अध्यक्ष महोदय : यह आरोप नहीं है। आपने अपनी बात कह दी है। अब उनको आप सुन लीजिए।

श्री राम बिलास पासवान : मैंने मीठा सा प्रश्न पूछा था।

अध्यक्ष महोदय : अब उनका जवाब भी तो सुन लीजिए।

(व्यवधान)

**SHRI SATYASADHAN CHAKRABORTY :** Sir, how can you allow it ? If he says there is an elephant in the House, should I accept this ?

**MR. SPEAKER :** I shall appoint him to tame it.

**SHRI S. B. CHAVAN :** If the Hon. Members are interested in the information, I am prepared to give it to them. But if they are not interested in having the information, I have no interest in passing on the information. I have full detailed information. There is no confusion in spite of the fact that the Hon. Member, Mr. Paswan says that he has not understood the problem. He has not understood even the poverty line concerned. (Interruptions). Yes, he himself said that.

(Interruptions)

**MR. SPEAKER :** You had your say. Now, listen to him.

(Interruptions)

**SHRI RAM VILAS PASWAN :** I challenge the Minister. If he kindly proves, I will resign; if he is wrong, he must resign. (Interruptions). Don't try to challenge us (Interruptions). Where is the board ? Where is the Planning Commission office ?

**MR. SPEAKER :** You have not allowed him to tell.

(Interruptions)

**SHRI S. B. CHAVAN :** I am not yielding...

(Interruptions)

**SHRI SATISH AGARWAL :** The whole House will be satisfied if you vouch that you have seen a board. (Interruptions). You simply say that you have seen the board.

MR. SPEAKER : Mr. Satish Agarwal, let him specify where it is.

SHRI SATISH AGARWAL : He has said that.

MR. SPEAKER : He has said it, but let him specify where it is.

(Interruptions)

SHRI S. B. CHAVAN : Sir, so far as the poverty line is concerned, I have given the figures in part (c) of the reply which says, it is 2,400 calories per person in the case of rural areas and 2,100 in the case of urban areas, and when it is the basis of converted into the total expenditure on 1973-74 figures, which were then worked out, according to the 1973-74 prices it comes to 49.09 and 56.64—49.09 is in the rural areas and 56.64 in the urban areas according to the 73-74 prices. If this is converted into 1979-80 prices, it comes to Rs. 76 in rural areas and Rs. 88 in urban areas. I have explained the procedure, about which the guidelines have been given by the Planning Commission so as to know those who are below the poverty line. It is for the State Governments concerned to ensure that these guidelines are scrupulously followed. The guidelines is in the village the poorest of the poor have to be enumerated. The entire list has to be properly published, not only in the Gram Panchayat but in the Gram Sabha. Now it is (Interruptions).

If the hon. Members are not satisfied with the kind of procedure and the guidelines that have been given by the Planning Commission, I do not think that the Planning Commission can reply so far as the implementation part is concerned. We have been repeatedly requesting the State Governments to follow these guidelines and appoint monitoring committees, have Members of Assembly and Members of Parliament associated in the monitoring process and the members of the minority Communities. These entire guidelines have been given to all the State Governments and...

MR. SPEAKER : Mr. Chavan, they are very much interested in the location of that Board, if there is any. What Board did you mention ? Where is this located ?

SHRI S. B. CHAVAN : I said the Gram Panchayat and the Gram Sabha...

MR. SPEAKER : Are required to...

SHRI S. B. CHAVAN : The list has been put before the Gram Panchayat and has been approved by the Gram Sabha. ((Interruptions).

SHRI SATYASADHAN CHAKRABORTY : It is entirely wrong.

SHRI HARIKESH BHADUR : It is absolutely incorrect. (Interruptions)

MR. SPEAKER : Is that practice, if any, followed ?

SHRI S. B. CHAVAN : Conditions differ from State to State. I cannot possibly take the responsibility that the State Governments have. (Interruptions)

SHRI RAM VILAS PASWAN : Give the name of any state. (Interruptions)

जितना अनाट किया गया था, उसका पचास परसेंट भी खर्च नहीं हुआ, तो अचीवमेंट कैसे हो गया ?

MR. SPEAKER : The value was allotted. The foodgrains were allotted. Were they all spent ? How is it ? That is what he wants to know.

SHRI S. B. CHAVAN : So far as the allotment of foodgrains is concerned, the foodgrains which were allotted could not reach the respective States. That is why sometimes the foodgrains could possibly not be distributed. It was the cash amount which had to be converted for foodgrains which had to be supplied. There was a time when there was shortage of foodgrains...

**SHRI RAM VILAS PASWAN :** I have given the figures. If these are wrong, let the Minister say these are wrong. *(Interruptions)* I have given the figures. *(Interruptions)*

**MR. SPEAKER :** They are asking about the amount. You mentioned certain amount Rs. 50 crores.

**SHRI RAM VILAS PASWAN :** Rs. 541 crores.

**MR. SPEAKER :** In spite of that Rs. 100 crores and something was spent.

**SHRI RAM VILAS PASWAN :** Out of Rs. 541 crores, Rs. 226 crores have been spent.

**MR. SPEAKER :** Is that the voracity? Is this claim a verified claim? Or that it was not spent.

**SHRI S. B. CHAVAN :** I will have to verify those figures.

**SHRI RAM VILAS PASWAN :** It is your answer. This is the answer given by the Minister, not by me.

**SHRI S. B. CHAVAN :** What is the point in shouting? *(Interruptions)* Why do you not try to understand. *(Interruptions)*

**SHRI RAM VILAS PASWAN :** You have not done your home work. You are the Planning Minister and you do not know...

**MR. SPEAKER :** Not allowed. I have not allowed him.

*(Interruptions)\*\**

**PROF. N. G. RANGA :** He is wrong. *(Interruptions)*.

**MR. SPEAKER :** Not allowed.

*(Interruptions)*

**PROF. K. K. TEWARY :** This must be expunged. You must expunge this.

**SHRI RAM VILAS PASWAN :** Sir, I have asked the question. Sir, it is your duty...*(Interruptions)*.

**MR. SPEAKER :** Order. I am saying something. I am saying something.

*(Interruptions)*

**PROF. K. K. TEWARY :** \*\*  
*(Interruptions)*

**MR. SPEAKER :** Why don't you listen to me?

*(Interruptions)*

**SOME HON. MEMBERS :** What is this? He is challenging.

**SHRI SATYASADHAN CHAKRABORTY :** He is brow-beating the Chair. *(Interruptions)*

श्री अटल बिहारी वाजपेयी . अध्यक्ष महोदय, आप देख लीजिए जो कहा गया उसमें कोई अनपार्लियामेन्टरी नहीं है। यह माननीय राम विलास जी को डराना और घमसाना चाहते हैं।

**SHRI SATISH AGARWAL :** Mr. Tewary is challenging you.

**SHRI ATAL BIHARI VAJPAYEE :** Has Mr. Paswan said anything unparliamentary? There is nothing unparliamentary. *(Interruptions)*

अध्यक्ष महोदय : आप लोग बैठिये।

**SHRI HARIKESH BAHADUR :** He is giving incorrect reply. He is

\*Not recorded.

\*\*Expunged as ordered by the Chair.

challenging the Chair. How can we tolerate ?

अध्यक्ष महोदय : आनरेबल मेम्बर, देखिए...

श्री राम बिलास पासवान : हम लोग महनन करके आते हैं, ऐसे ही नहीं खड़े हो जाते हैं। यदि मैं गलत कहता हूँ तो बता दें कि गलत है।

MR. SPEAKER : Please listen to me. (Interruptions)

MR. SPEAKER : This too much of shouting and also using some offensive language regarding, you see...

SHRI HARIKESH BAHADUR : ... against the speaker. (Interruptions)

MR. SPEAKER : Please sit down. Let me say something. I think, it is very extraordinary. Why should you shout at each other ? He is an hon. Member and Minister. You are also an hon. Member. What do you get by shouting ? What do you get by saying something which is rather not in good taste.

(Interruptions)

MR. SPEAKER : It is all right. But you should not say something which is too harsh...

SHRI RAM VILAS PASWAN : No, Sir. It is your duty, Sir. I have not said anything unparliamentary.

श्री राम बिलास पासवान : जवाब दिला दोजिये... (अवधान)

अध्यक्ष महोदय : मुझे तो कोई सुनने नहीं देता। मैंने तो मंत्री से सवाल भी किया, लेकिन आप तो सर पर उठा लेंते हैं।

(Interruptions)

SHRI RAM VILAS PASWAN : Why did he say all these things ? I have given certain facts and figures. Let him either accept or reject.

अध्यक्ष महोदय : देखिए हाउस ऐसे नहीं चलता है। गिव और टेक होता है। आपको भी ऐसा नहीं करना चाहिए। जो मैं कह रहा था वह आप सुन नहीं रहे थे। मैं आपकी बात ही कहना चाहता था।

प्रो० के०के० तिवारी : 20 मिनट से बोल रहे हैं पासवान जी और मिनिस्टर को रिप्लाई नहीं देने दे रहे हैं। एक मम्बर 20, 25 मिनट बोले एक सप्लीमेंटरी पर...

(Interruptions)

MR. SPEAKER : This is not the way.

कभी-कभी ऐसा होता है। मुझे भी पता है, मैं भी चलाया है हाउस। ऐसी बात नहीं है। लेकिन जो अनुचित बातें आयी हैं उसको रेकार्ड पर नहीं जाता चाहिए।

SHRI RAM VILAS PASWAN : Sir, I have not said any unparliamentary word.

श्री अटल बिहारी वाजपेयी : माननीय पासवान ने कोई असंसदीय बात नहीं कही।...

अध्यक्ष महोदय : मैंने यह बात कही है कि कोई अनुचित बात नहीं जानी चाहिए।

श्री अटल बिहारी वाजपेयी : उचित, अनुचित का फर्मला आप नहीं कर सकते हैं। आपकी डिक्शनरी में जो अनुचित है वह हमारी डिक्शनरी में उचित हो सकता है।

**SHRI SHIVRAJ V. PATIL :** Sir, who will decide whether it is parliamentary or unparliamentary, if you don't decide ?

**MR. SPEAKER :** My self. I will decide.

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBIAH) :** Then, how can they question ?

**MR. SPEAKER :** They only say that unparliamentary words only should be expunged. That is all. They cannot decide.

*(Interruptions)*

**SHRI SATYASADHAN CHAKRABORTY :** What is the problem ? Why are they agitated ? He has quoted some figures only. Do they mean to say quoting figures is unparliamentary ? And the Minister after Minister is rising.

*(Interruptions)*

**MR. SPEAKER :** If there is anything against the Chair said by Mr. Tewary, that should also be expunged.

*(Interruptions)*

**SHRI SATYASADHAN CHAKRABORTY :** Is quoting some figures unparliamentary ? They are rising and challenging. Sir, many of them are below the poverty line. *(Interruptions)*

**MR. SPEAKER :** Please Sit down.

*(Interruptions)*

**SHRI KRISHNA CHANDRA HALDER :** Sir, you kindly allow a discussion on this...*(Interruptions)*

**SHRI SATYASADHAN CHAKRABORTY :** He is misleading the House...*(Interruptions)* Let the Minister come prepared with the figures. We are ready to have a discussion and we shall prove that the figures given by him are wrong.

*(Interruptions)*

**MR. SPEAKER :** Please sit down. The Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### Aid given to sick units

\*248. **SHRI P. M. SAYEED :** Will the Minister of INDUSTRY be pleased to state :

(a) whether problem of increasing sickness in industry is continuing;

(b) various measures considered to help the sick units in the country;

(c) whether in December, 1983 Rs. 260 crores were given as aid to 226 sick units;

(d) to what extent the aid has been utilised by these units;

(e) whether in spite of aid, the performance of these units is still poor;

(f) whether Government have enquired into causes of sickness of these units even after giving aid; and

(g) steps which are being taken in the matter ?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) :** (a) and (b) In an expanding economy where production patterns as well as technology are constantly changing industrial sickness cannot be totally eliminated. Efforts are, however, being made to limit the incidence of industrial sickness to the minimum in terms of the policy guidelines announced by the Government in October, 1981.

(c) to (g) Financial assistance to sick units is normally provided by the banks and financial institutions who directly monitor the use of such assistance.